

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. *331**

TO BE ANSWERED ON THE 16TH JULY, 2019/ ASHADHA 25, 1941 (SAKA)

Deployment of Police Personnel

***331. SHRI SU. THIRUNAVUKKARASAR:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a large number of police personnel are posted on deputation and attached with VVIP/VIP in the country resulting in acute shortage of police personnel in many States and maintenance of law and order is affected;

(b) if so, the details thereof;

(c) whether the Government is likely to take necessary steps to sort out the issue to maintain law and order in each State;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) to (e): A statement is laid on the Table of the House.

**STATEMENT IN REPLY TO THE LOK SABHA STARRED QUESTION NO. *331
FOR 16.07.2019**

(a) to (e): 'Police' and 'Public Order' are State subjects under the Constitution. The responsibility for providing security, on the basis of assessment of threat, to an individual in the jurisdiction of a State Government lies primarily with the State Government, appropriately balancing the imperatives of maintenance of law and order and provision of security to individuals, based on threat assessment. Government deploys Central Armed Police Forces to aid and assist State Governments to maintain law and order, and extends financial assistance to them to modernize and build capacity of their police forces.
